

## Statement

[English]

*Minimum Needs Programme*

## Return on LIC policies

(Rs. in Lakhs)

SI. No.	States	Approved* outlay 1986-87	Anticipated* Expenditure 1986-87
1.	Andhra Pradesh	11244	16030
2.	Assam	9441	9489.20
3.	Bihar	13265	14735
4.	Gujarat	5718	4219
5.	Haryana	4196	4449
6.	Himachal Pradesh	1057	3347
7.	J & K	3202	4098
8.	Karnataka	12062	12745
9.	Kerala	4062	4633
10.	Madhya Pradesh	10675	12164
11.	Maharashtra	17442	18180
12.	Manipur	1418	1411.50
13.	Meghalaya	1305	1219
14.	Nagaland	732	920
15.	Orissa	5273	5280
16.	Punjab	2083	2129
17.	Rajasthan	5065	5409
18.	Sikkim	1006	1201
19.	Tamil Nadu	20308	17116
20.	Tripura	2266	2540
21.	Uttar Pradesh	20649	28895
22.	West Bengal	6901	7434
23.	Arunachal Pradesh	2185	2081
24.	Mizoram	1132	1393.17
		17067.8	181117.87

\* In the State Sector only.

3154. PROF. K. V. THOMAS : Will the Minister of FINANCE be pleased to state :

(a) whether there is a complaint that the LIC policies are not attractive due to the low rate of return paid by them; and

(b) if so, the action proposed to be taken to make them attractive ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The return on a life insurance policy is not comparable with the rate of return on usual investment contracts. Its attractiveness lies on providing against risk of early death. However, the LIC makes all possible efforts to increase the rate of return in the form of bonus on its 'with-profit' policies so as to make its policies more attractive.

[Translation]

National average of per capita investment

3155. SHRI VIJOY KUMAR YADAV :  
SHRI MULLAPPALLY  
RAMACHANDRAN :

Will the Minister of PLANNING be pleased to state :

(a) the National average of per capita investment in the Sixth Five Year Plan and that in the Seventh Five Year Plan;

(b) the State-wise details of average per capita investment in these two plans;

(c) the criteria for determining investment among States; and

(d) whether the average per capita investment in Bihar for the aforesaid period is far less than that in several other States in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHA RAM) : (a) The National average of per capita investment, i.e., per capita Gross

Domestic Capital Formation, in the Sixth Plan was Rs. 907.3 at constant (1970-71) prices. The per capita total Gross Investment targetted in the Seventh Plan is Rs. 4111.8 at 1984-85 prices.

(b) Statewise per capita investment figures are not available.

(c) The sizes of the Annual Plans of the States are determined on the basis of the financial resources available, which consist of partly the State's own resources and partly the Central Assistance admissible to them. For the purpose of allocation of Central Assistance, the States are divided into two categories, namely, Special Category States and Non-Special Category States. The Central Assistance for Special Category States is pre-empted from the total divisible pool, and the remaining amount is then allocated amongst the Non-Special Category States, according to the Modified Gadgil Formula.

(d) As stated in part (b) above, State-wise per capita investment figures are not available and hence it is not possible to compare per capita investment in Bihar with that in other State.

[English]

**Inclusion of certain Communities in S.T. list**

3156. SHRI V. KRISHNA RAO : Will the Minister of WELFARE be pleased to state :

(a) whether Karnataka Government have suggested the inclusion of Nayak, Beda, Valmiki, Pariwara and Talwara Communities in the list of Scheduled Tribes; and

(b) if so, the details thereof and reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). The recommendations received from the Government of Karnataka cannot be disclosed in public interest. The same along with similar other proposals is being considered in the context of the proposed comprehensive revision of lists of Scheduled

Castes and Scheduled Tribes. Further, amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341 (2) and 342 (2) of the Constitution.

**Per capita budget expenditure of States**

3157. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state; the per capita budget expenditure of different States during 1984-85 and 1985-86, Statewise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : A statement showing per capita revenue and capital expenditure of States during 1984-85 and 1985-86, Statewise, is given below.

**Statement**

*Per capita revenue and capital expenditure of States*

(Figures in Rupees)

States	Per Capita Expenditure	
	1984-85 (Accounts)	1985-86 (Revised Estimates)
1	2	3
1. Andhra Pradesh	750	828
2. Assam	893	980
3. Bihar	424	443
4. Gujarat	740	808
5. Haryana	1233	1440
6. Himachal Pradesh	1471	1474
7. Jammu & Kashmir	1152	1425
8. Karnataka	945	975
9. Kerala	857	1046
10. Madhya Pradesh	613	730
11. Maharashtra	990	1132